

Annexure-2
Name of the corporate debtor: Tushar Realhome LLP
Date of commencement of CIRP 27/02/2023
List of creditors as on: 02/04/2023

List of Unsecured Financial Creditors belonging to any Class of Creditors

(Amount in Rs.)

| Sl. No. | Name of creditor | Details of claim received | | | Details of claim admitted | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks if any |
|---------|----------------------------|---------------------------|----------------|--------------------------|-------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | | | | | |
| 1 | Ajay Chaturvedi | 13/03/2023 | 4078875 | | Nil/Real Estate Allottee | Nil | Nil | Nil | Nil | Nil | 4078875 | To provide proofs |
| 2 | Akshay Kumar Sharma | 14/03/2023 | 3802389 | | 2268185/Real Estate Allottee | Nil | Nil | 2.45% | Nil | Nil | 1534204 | To provide proofs |
| 3 | Arun Repswal | 14/03/2023 | 4207473 | | Nil/Real Estate Allottee | Nil | Nil | Nil | Nil | Nil | 4207473 | To provide papers for legal heir and other proofs |
| 4 | Bhala Operations Pvt. Ltd. | 14/03/2023 | 22298583 | | 22298583/Real Estate Allottee | Nil | Nil | 24.12% | Nil | Nil | Nil/Nil | |
| 5 | Gajendra Singh | 13/03/2023 | 5040768 | | Nil/Real Estate Allottee | Nil | Nil | Nil | Nil | Nil | 5040768 | To provide proofs and legal opinion also awaited for part of claim |
| 6 | Narsh Yadav | 09/03/2023 | 3613404 | | 3092029/Real Estate Allottee | Nil | Nil | 3.34% | Nil | Nil | 521375 | Legal opinion awaited for part of the claim |
| 7 | Neeam Chaturve | 13/03/2023 | 600000 | | Nil/Real Estate Allottee | Nil | Nil | Nil | Nil | Nil | 600000 | To provide proofs |

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|----|--|------------|----------|---------|-------------------------|-----|-----|-------|-----|-----|-----|-------|----------|---|
| 8 | di Rajesh Kumar Sharma | 13/03/2023 | 3816475 | 3378333 | Real Estate Allottee | Nil | Nil | 3.65% | Nil | Nil | Nil | 19267 | 418875 | Legal opinion awaited for part of the claim |
| 9 | Sheela Choudhar y & Arun Kumar | 13/03/2023 | 4023312 | 3691812 | Real Estate Allottee | Nil | Nil | 3.99% | Nil | Nil | Nil | Nil | 331500 | Legal opinion awaited for part of the claim |
| 10 | Ranju Dadhich & Lalit Kumar Dadhich (Flat no.1408) | 13/03/2023 | 3263437 | Nil | Real Estate Allottee | Nil | Nil | Nil | Nil | Nil | Nil | Nil | 3263437 | To provide proofs |
| 11 | Ranju Dadhich & Lalit Kumar Dadhich (Flat no.1409) | 13/03/2023 | 3731677 | Nil | Real Estate Allottee | Nil | Nil | Nil | Nil | Nil | Nil | Nil | 3731677 | To provide proofs |
| 12 | Sangeeta Sharma | 14/03/2023 | 10672799 | Nil | Real Estate Allottee | Nil | Nil | Nil | Nil | Nil | Nil | Nil | 10672799 | To provide proofs |
| 13 | Sulekha Pareek | 14/03/2023 | 4945237 | Nil | Real Estate Allottee | Nil | Nil | Nil | Nil | Nil | Nil | Nil | 4945237 | To provide proofs |
| 14 | Aslok Kumar Roongata | 23/03/2023 | 5662977 | 3000000 | Real Estate Allottee | Nil | Nil | 3.25% | Nil | Nil | Nil | Nil | 2662977 | Legal opinion awaited for part of the claim |
| 15 | Divya Jainman | 26/03/2023 | 680000 | Nil | Real Estate Allottee | Nil | Nil | Nil | Nil | Nil | Nil | Nil | 680000 | To provide proofs |
| 16 | Indu Jainman | 26/03/2023 | 4250000 | Nil | Real Estate Allottee | Nil | Nil | Nil | Nil | Nil | Nil | Nil | 4250000 | To provide proofs |
| 17 | Ram Nivas Sharma | 26/03/2023 | 5443786 | Nil | Real Estate Allottee | Nil | Nil | Nil | Nil | Nil | Nil | Nil | 5443786 | To provide proofs |
| 18 | Ramesh Chand Sharma | 27/03/2023 | 5530110 | Nil | Real Estate Allottee | Nil | Nil | Nil | Nil | Nil | Nil | Nil | 5530110 | To provide proofs |
| 19 | Malleshw ari Gautam | 31/03/2023 | 3435283 | 1171100 | Real Estate Allottee | Nil | Nil | 1.28% | Nil | Nil | Nil | Nil | 2264183 | To provide proofs |
| 20 | Sanju Kanwar | 01/04/2023 | 3724652 | Nil | Real Estate Allottee | Nil | Nil | Nil | Nil | Nil | Nil | Nil | 3724652 | To provide proofs |

| | | | | | | |
|-------|-----------|----------|--|--------|-------|----------|
| TOTAL | 102821237 | 38900042 | | 42.08% | 19267 | 63901928 |
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Note:

- All claims have been provisionally admitted on the basis of submitted proof by claimants and could not be verified with the books of the corporate debtor which are not made available so far for which an application u/s 19 (2) of IBC, 2016 is being filed with Hon'ble NCLT, Jaipur for necessary directions. Claims shall be further verified after availability of books of the corporate Debtor. The CoC may undergo change subject to the verification and collation of claims which is continuing.
- Status of column with respect to "amount of claim under verification" may change after books of corporate debtor are made available/receipt of required proofs from claimant/ other sources; as soon as may be practicable and when IRP / RP comes across additional information warranting such revision. The CoC may undergo change subject to the verification and collation of claims which is continuing.
- As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.
- The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.
- Information / evidence / clarification may also be pending from Creditor/Management/Employees for the claims under further verification.

Babu Lal Gurjar

Interim Resolution Professional

Tushar Realhome LLP

Regn. No. IBI/PA-003/IP-N00297/2020-2021/13260

AFA No: AA3/13260/02/271123/300779 valid up to 27/11/2023
M: 9649123481

Babu Lal Gurjar
Interim Resolution Professional

Insolvency IP-N00297/2020-2021/13260

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